GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO - 407 ANSWERED ON - 05/02/2024

Upgradation of Schools under PM SHRI Scheme

407. SHRI N. REDDEPPA: DR. SANJEEV KUMAR SINGARI:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of schools upgraded under the PM SHRI scheme till 2023, State-wise;
- (b) the details of funds released thereunder so far; and
- (c) the details of the nature of upgradation and development of schools under the Scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

- (a) The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. Under the PM-SHRI scheme, there is provision of setting up of more than 14500 PM SHRI Schools (PM Schools for Rising India) by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies. In the first phase of selection of PM SHRI Schools, a total of 6207 schools were selected from 27 States/UTs along with KVS/NVS. The details of State/UT/KVS/NVS wise selected schools in the 1st phase of selection under PM SHRI Scheme is attached as **Annexure I**.
- (b) A total of Rs. 3395.16 cr has been approved for 6207 PM SHRI schools in 27 States/UTs along with KVS/NVS in the Project Approval Board (PAB) Meeting which includes 2520.46 cr as central share and 874.70 cr as State Share for FY 2023-24. A Central share of Rs. 630.11 crore has been released as 1st installment for FY 2023-24 to States/UTs/KVS/NVS for implementation of the scheme.

- (c) The major interventions in the PM SHRI Scheme used for modern, transformation and holistic method of imparting education are:
- 1. Quality and Innovation (Learning Enhancement Programme, Holistic Progress Card, Innovative Pedagogies, Bagless days, Internships with Local artisans, Capacity building etc.)
- 2. Beneficiary oriented Entitlements under Right to Education (RTE) Act.
- 3. Annual School Grants (Composite School grants, Library grant, Sports grant)
- 4. Early Childhood Care and Education including Balvatika and Foundational Literacy and Numeracy
- 5. Equity and Inclusion including provision of safe and appropriate infrastructure for girls and children with special needs (CwSN).
- 6. Encouraging flexibility in choice of subjects offered to students.
- 7. Encouraging mother tongue as medium of instruction using technological interventions to help bridge language barriers between teachers and students.
- 8. ICT, smart classrooms and digital libraries for using digital pedagogy.
- 9. Strengthening of existing infrastructure
- 10. Vocational interventions & Enhancing internship/entrepreneurship opportunities especially with local industry. Mapping of skills with developmental projects/nearby industry and develop courses/curriculum accordingly.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 407 ANSWER ON 05.02.2024 ASKED BY SHRI N. REDDEPPA; DR. SANJEEV KUMAR SINGARI, HON'BLE MEMBER OF PARLIAMENT REGARDING "UPGRADATION OF SCHOOLS UNDER PM SHRI SCHEME"

The details of State/UT/KVS/NVS wise selected schools in the 1st phase of selection under PM SHRI Scheme:

S.No.	States/UTs	PM Shri Schools Selected
1	A&N Islands	10
2	ANDHRA PRADESH	662
3	ARUNACHAL PRADESH	41
4	ASSAM	266
5	CHANDIGARH	1
6	CHHATTISGARH	211
7	DND-DNH	6
8	GOA	12
9	GUJARAT	274
10	HARYANA	124
11	JAMMU AND KASHMIR	233
12	KARNATAKA	129
13	LADAKH	14
14	LAKSHADWEEP	8
15	MADHYA PRADESH	416
16	MAHARASHTRA	516
17	MANIPUR	69
18	MEGHALAYA	22
19	MIZORAM	22
20	NAGALAND	9
21	PUDUCHERRY	8
22	RAJASTHAN	402
23	SIKKIM	30
24	TELANGANA	543
25	TRIPURA	57
26	UTTARAKHAND	142
27	UTTAR PRADESH	928
28	KVS	735
29	NVS	317
	Total	6207

Note- 7 States/UTs (Bihar, National Capital Territory of Delhi, Kerala, Odisha, Tamil Nadu, Punjab & West Bengal) are not currently on-board to avail the scheme despite constant follow up from Government of India.